

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C.P 16/75/2017

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2018**

NAME OF THE COMPANY: Bal Gopal Resorts Private Limited

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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ORDER

Notice to the ROC and the petitioner.

To come up on 11.10.2018.


Ina Malhotra
Member (J)